

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.623**  
TO BE ANSWERED ON THE 19<sup>TH</sup> DECEMBER, 2017

**VIDARBHA INTENSIVE IRRIGATION DEVELOPMENT PROGRAMME**

623. SHRI GOPAL SHETTY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the proposals received by the Union Government from the State Government of Maharashtra regarding Vidarbha Intensive Irrigation Development Programme during the year 2015;
- (b) if so, the details thereof; and
- (c) the remedial steps taken by the Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): Government of Maharashtra with the approval of their State Level Sanctioning Committee (SLSC) had sent a proposal under Vidarbha Intensive Irrigation Development Programme (VIIDP) comprising of projects of (i) Horticulture - Micro Irrigation (ii) Soil and Water Conservation (iii) Minor Irrigation for a cost of Rs.150 crore.

(c): Government of India released Rs.75 crore (Central share of allocation for the sub-scheme) to the Government of Maharashtra for implementation of this programme.

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